

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1790  
ANSWERED ON:16.07.2009  
GROUND HANDLING POLICY  
Reddy Shri Magunta Srinivasulu

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has not yet taken a stand on the Ground Handling Policy;
- (b) if so, the reasons for delay; and
- (c) the time by which the policy is likely to be finalised?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c): Keeping in view the security requirements and balancing them with the requirement of providing ground handling services of international standards in a competitive environment, Government had decided to implement a new ground handling policy at airports. However, the Airline operators had expressed their concerns about the new Ground Handling policy. The matter was examined by the Government and it was decided that the exit of non-entitled entities including domestic airlines will be implemented only after undertaking a comprehensive review and with inter-ministrial consultations in a time bound manner.